GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 2038 ANSWERED ON 19.12.2022

Question Paper Leakage/Copying/Cancellation of Examination

†2038. KUNWAR DANISH ALI:

Will the Minister of Education be pleased to state:

- (a) whether the incidents of question paper leaks, copying and cancellation of examination are on the rise in the country for the past few years putting a question mark on the education system of our country;
- (b) if so, the details thereof along with the number of such incidents came to fare in the past five years;
- (c) whether the Government has conducted any investigation in this regard;
- (d) if so, the outcome thereof;
- (e) the details of the people who were caught for cheating the students by promising them to clear their examination during the last five years, State/UTwise; and
- (f) the action taken/being taken by the Government against such people with a view to check such incidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) to (f): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matters relating to examination in schools are regulated in terms of Rules and Instructions of the respective Examination Boards of State Government concerned.

There were only two instances of paper leaks in the year 2018 which were reported for the exam conducted by Central Board of Secondary Education (CBSE), one of Economics (Class-XII) and the other of Maths (Class-X). Apart from the above, there were no instances

of paper leakage during the last five years. Both the incidents were due to the criminal misconduct of the individual functionaries and did not cast any shadow on the sanctity of the examinations. As far as other Exams conducted by CBSE like CTET, JNVST, KVS, JNVLE, no report regarding leakage of Question Paper(s) has been received.

CBSE had reported the matter to Police of the concerned State. The Centre Superintendent of DAV Centenary Public School, Una, Himachal Pradesh (HP); his two accomplices as well as the Bank Manager, custodian of question papers, were arrested in the leakage of question paper of Economics (Class-XII) and Maths (Class-X). Similarly, the Principal and two teachers of Mother Khazani Convent School, Delhi along with the owner of Easy Coaching Institute were arrested for the leakage of the question paper of Maths (Class-X). The Board had also disaffiliated the aforesaid two schools after following the due process in respect of paper leakage matters of CBSE Board exams.
